

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD.**TENDER NOTIFICATION****ROC No.618/CS/2022 Dated:18-05-2023**

Sealed quotations are invited for providing live streaming and recording solution in the court halls of the High Court for the State of Telangana, Hyderabad.

1. OBJECTIVE.

Live streaming of Court proceedings over the Internet for public view.

Key Deliverables:

- Court Halls to be provided with live streaming/ recording equipment. -35 Nos.
- On demand masking out Video and/ or muting audio
- Court room and Case details in live stream
- Video Management System for monitoring it from control room
- VOD search by date
- Integration with Video Conferencing

2. Technical Requirements

S. No	COMPONENT	QTY
1	18X Optical Zoom IP cameras 2 Nos. (PTZ – 4MP) and 1 Nos. (Dome Camera – 4MP) Facing Hon'ble Judges/Advocates and Courtroom with all accessories (Make in India only)	3 nos. per Court Room
2	Transcoding Software with Desk in Control Room	1 nos.
3	Networking Equipment (PoE Switch with necessary cables) cabling and casing shall be quoted on Per meter basis	Actual
4	VMS for VOD and CDN Setup	1 no.

Solution should support future up gradation viz., Transcripts etc.,

3. Hardware Technical Specifications

4.0 MP PTZ CAMERA SPECIFICATION

Hardware	Sensor 1/3" CMOS Sensor Lens 5.3-96 MM lens, 18X Auto Focus Zoom Pixel 2.0 MP IR LED Support Night Vision Infrared Night vision Support with Auto IR-CUT View Up to 150 Meter Min. Illumination colour 0.05Lux@F1.6
Video	Compression H.264, H.265 Resolution Mainstream: 1920 x 1080 Sub stream: 640 x 360 Stream Support dual Stream Frame rate 25FPS Image Control Hue, saturation, brightness, contrast, exposure Image enhancement HDR, BLC, HLC, White Balance
Audio	Compression AAC, G711
Network	RJ45 network 10-100M adaptive
PTZ	Pan 360° Tilt 90° Present Support 10 present positions
Functions	SD Card Support Local SD Card up to 128 GB Smart Functions Human Detection Motion Detection Real-time push alarm information Zoom 18X Optical zoom
General	Ingress Protection IP66 Power Supply DC 12V/3A Compliance CE, FCC, RoHS, BIS
Accessories (Additional)	SD Card Class 10 Micro SD Memory Card Mount Tower Mount Bracket with Mounting accessories Defog Support (for Auto cleaning) Surge Protection 4000V Lightning Protection, Anti-surge

DOME BASE CLOUD CCTV CAMERA SPECIFICATION

HARDWARE	DETAILS
Sensor	4.0 MP CMOS Low Lux
lens	2.8/3.6 MM lens,
IR	Support
Day/Night	Auto IR-CUT
VIDEO	
Compression	H.264
Bit rate	16 ~4096kbps
Video Storage	SD Card up to 128GB / Cloud Storage (Optional)
Image	2688 x 1520 Resolution
Auto Image	AE, AWB
IP Connection	LAN 10-100 Mbps
AUDIO	
Compression	AAC
Bitrate	4Kbps
Input	Built-in Microphone
GENERAL	
Power Supply	DC12V 1A
Compliance	BIS, CE, FCC, RoHS

The intending bidders shall provide the entire live streaming and recording solution along with the cameras and other software, hardware equipment required for the live streaming/recording. The bandwidth requirement has to be mentioned by the bidders.

The High Court will provide the following:

1. Personal Computer(s), if any, as per the solution requirement.
2. Bandwidth as per the requirement.
3. Network Switches and network connectivity.
4. Storage. (Vendor has to ensure that the local recording should be in compressed format and should occupy less space)
5. Audio equipment with required cables, power etc.

Special Note: -

1. The solution offered by the intending bidders should be most economical by using open source software applications and reasonably priced cameras/hardware.
2. The bidder shall have its registered office or branch office at Hyderabad and shall have previous experience in providing live streaming/recording solutions and allied computer solutions. The details of the organizations/firms where such solutions have been provided shall be enclosed with the bid document.
3. Warranty for the solution offered should be for a period of 2 years from the date of successful installation and testing.
4. The intending bidders can inspect the court halls on prior intimation to the undersigned.
5. The successful bidder has to provide training to the staff of the High Court on the use of the live streaming/recording solution.
6. Payment will be released through bank account directly only on successful installation and testing of the solution in all the court halls to the satisfaction of the undersigned.
7. The successful bidder shall provide performance/service guarantee at 10% of the bid amount by way of bank guarantee from any nationalized banks located at Hyderabad for the period of warranty (2 years) before processing the bills.
8. The High Court reserves its right to select any one of the various solutions offered by the bidders complying with the aforesaid technical specifications and the bidders have no right to compel the High Court to use any particular solution or compare their solution with the solutions offered by other bidders.

The sealed quotations, super scribed with the heading "**Quotation for live streaming/recording**" shall reach the office of the Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana, Near City College, Hyderabad on or before 05-06-2023 during the office hours.

The Registrar (IT-cum-CPC) reserves the right to seek further/additional information from any or all the bidders, if necessary.

Further, the Registrar (IT-cum-CPC) reserves the right to reject any or all the bids without assigning any reasons.



REGISTRAR (IT-cum-CPC)
HIGH COURT FOR THE STATE OF TELANGANA